

Notifications and Orders

(81) Charges for upper floors of SCOs - In partial modification of Chief Administrator's Office, Union Territory, Chandigarh, order, dated 25th June, 2002, issued, - vide Endorsement No, 1i/2/64-UTFI(4)-2002/6485-86, dated 17th July, 2002 and in exercise of the powers conferred under Section 4 of the Capital of Punjab (Development and Regulation) Act, 1952, the Chief Administrator, Union Territory, Chandigarh, hereby order that the charges for allowing upper floors of SCOs mentioned in para 3 of the aforesaid order, shall be as under: -

(a) In sector 17, Sector 34, all V-2 and J V-3 roads	(i) For 1 st Floor	
	(ii) For 2 nd Floor	Rs. 300 per sq. ft. •
	(iii) For 3 rd and higher floor	Rs. 240 per sq. ft. Rs. 200 per sq. ft.
(b) Other locations in Chandigarh	(i) for 1st floor	Rs. 240 per sq. ft.
	(ii) for 2nd floor	Rs, 200 per sq. ft
	(iii) for 3rd and higher Moors	Rs. 160 per sq. ft

[See Chandigarh Admn Gaz. (Extra) dated 25.6,2003 at page 2171)